

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).47606/2023

(Arising out of impugned final judgment and order dated 21-04-2023 in WRITC No. 367/2023 passed by the High Court of Judicature at Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

HINA RAJPUT & ORS.

Respondent(s)

(IA No.806/2024-CONDONATION OF DELAY IN FILING and IA No.807/2024-EXEMPTION FROM FILING O.T. and IA No.809/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 08-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. K. Parameshwar, A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Application for exemption from filing O.T. is allowed.

Issue notice.

Tag along with SLP (C) No.24989/2021 and SLP (C) D.No.11194/2022.

In the meanwhile, the parties shall maintain the status quo as of today till the next date of listing.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)